

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


C.P No. 69/(MAH)/2016
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Harmony Holdings Limited
V/s.
M/s. RT Exports Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Ms. Sneha Vani i/b law charter	Advocate for Respondents No. 1,425	

Order

CP No.67/241-242/NCLT/MB/MAH/2016

At request of both the parties, list this matter for hearing on 24.4.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)